

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**Civil Secretariat, Srinagar/Jammu**

**Notification**

Jammu, the 11<sup>th</sup> of January, 2024

**S.O. 20** .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Shopian as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Tariq Ahmad Paddar	Block Development Officer	Shopian (Old), holding additional charge of Chitragam (New), Zainpora(New) and Kaprin(New).
02	Gulzar Bin Rehman	Block Development Officer	Ramnagri (New), holding additional charge of Kanjiullar (New).
03	Super Dil	Block Development Officer	Imam Sahib (new).
04	Asaf Ali	Block Development Officer	Harman (New)
05	Shakeel Ahmad Bhat	Block Development Officer	Keller (new).

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
**Secretary to Government.**

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Shopian.
5. General Manager, Government Press, Srinagar for publication in an extra - ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

(Shamim Ahmad Wani)  
 Senior Law Officer

Department of Law, Justice and P.A